



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

...

O.A. No.60/875/2020 Date of decision: 16.11.2020
M.A. No.60/1244/2020

...

CORAM: HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).

...

1. Vikas Nain, son of Sh. Ajit Singh, 28 years, Conductor No.283.
2. Balwinder Singh, aged 32 years, son of Sh. Mewa Singh, Conductor No.245.
3. Deepak, aged 32 years, son of Sh. Mohinder Singh, Conductor No.259.
4. Narinder Kumar, aged 30 years, son of Sh. Surender, Conductor No.301.
5. Naresh Kumar, aged 29 years, son of Sh. Randhir, Conductor No.18.
6. Naveen Kumar, aged 29 years, son of Sh. Preetam Singh, Conductor No.233.
7. Parween Kumari, aged 26 years, D/o Gurdyal Singh, Conductor No.336.
8. Pushpender, aged 28 years, son of Sh. Raj Singh, Conductor No.267.
9. Ramphal, aged 27 years, son of Sh. Dalel Singh, Conductor No.321.
10. Ravi Kumar, aged 30 years, son of Sh. Karam Singh, Conductor No.170.
11. Sandeep Kumar, aged 31 years, son of Sh. Krishan Kumar, Conductor No.214.
12. Sandeep Kumar, aged 27 years, son of Sh. Rampal, Conductor No.306.
13. Sonu, aged 30 years, son of Sh. Satvir Singh, Conductor No.450.
14. Sumesh Sharma, aged 26 years, son of Sh. Ramesh Sharma, Conductor No.589.
15. Ankush Kamboj, son of Sh. Joginder Singh, aged 30 years, Conductor No.126.



16. Sandeep Khan, son of Sh. Kehardin, aged 30 years, Conductor No.52.
17. Pankaj Rohilla, son of Rohtash Rohilla, aged 27 years, Conductor No.187.
18. Amit Kumar son of Bijender, aged 28 years, Conductor No.22.
19. Amit Kalsan, son of Joginder Singh, aged 28 years, Conductor No.16.

All are working as Conductors-Group C, in the Chandigarh Transport Undertaking, Plot No.701, Industrial Area, Phase-I, U.T. Chandigarh under the Control of Respondent No.3-Director Transport, U.T. Chandigarh.

...APPLICANTS

BY: SH. KSHITIJ SHARMA, COUNSEL FOR THE APPLICANTS.

VERSUS

1. U.T. Administration through its Secretary, Personnel, U.T. Secretariat, Sector 9, Chandigarh.
2. The Secretary, Transport, U.T. Chandigarh, U.T. Secretariat, Sector 9, Chandigarh.
3. The Divisional Manager, Chandigarh Transport Undertaking, cum the Director Transport, U.T. Chandigarh, Plot No. 701, Industrial Area, Phase I, Chandigarh.
4. The Chandigarh College of Engineering & Technology, Sector-26, Chandigarh, through its Principal.

...RESPONDENTS

BY: SH. ARVIND MOUDGIL, COUNSEL FOR THE RESPONDENTS.



ORDER (Oral)

...

AJANTA DAYALAN, MEMBER (J):-

1. Heard.
2. Counsel for the applicants stated that all the 19 applicants are Conductors in Chandigarh Transport Undertaking. They appeared for Type Test held on 02.11.2020 for selection to the post of Clerks to be filled under 15% promotion quota. He stated that though all the applicants have appeared, but the type test was in violation of the SSC Guidelines given in User Manual (Annexure A-11). He, therefore, prayed that the Type Test needs to be quashed.
3. He also stated that the applicants have made a representation to the department on 06.11.2020 (Annexure A-6), immediately after the Type Test. However, no decision has been conveyed thereon to the applicants. He stated that he will be satisfied in case directions are issued to the department to take a decision on the representation made by the applicants.
4. Issue notice to the respondents.
5. Sh. Arvind Moudgil, Advocate, appears and accepts notice on behalf of the respondents, on the direction of the Court. He does not object to the limited prayer made by the applicants' counsel.



6. In view of the above, I direct the respondents to take a decision on representation dated 06.11.2020 (Annexure A-6) made by the applicants within a period of four weeks from the date of receipt of a certified copy of this order. Decision so taken be conveyed to the applicants.
7. O.A. along with M.A. is disposed of accordingly. No costs.
8. Needless to mention that the Bench has not expressed any opinion on the merits of the case.

**(AJANTA DAYALAN)
MEMBER (A)**

Date: 16.11.2020.
Place: Chandigarh.

'KR'